

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/228(BEN)2018

Court No. 1

Item No. 102

IBC Under Sec 9

In the matter of:

M/S INDU CORPORATION PRIVATE LIMITED

.....Petitioner

V/s

M/S BHUWALKA STEELS INDUSTRIES  
LIMITED

.....Respondent

Order delivered on ..21/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)

Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. A MURALI FOR THE RP

For Respondent(s):

Order

Heard Mr. A Murali, learned Counsel for the RP through Video Conference.

I.A No. 312 of 2020 will be taken up after ensuring all pending I.As in this CP are disposed of

Post the case on 04.05.2021.

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

*Recd copy  
from Brunda  
for  
16/07*